COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015

16th November, 2018 Dated:

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd.

....Appellant(s)

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Pulkit Agrawal

Counsel for the Respondent(s) Mr. R.B. Sharma for R-2

ORDER

List this matter for hearing on 04.01.2019, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey) **Technical Member** vt/js

(Justice N.K. Patil) **Judicial Member**